

**COURT-I**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**APPEAL NO. 288 OF 2017 &  
IA NO. 628 OF 2017**

**Dated: 19<sup>th</sup> July, 2018**

**Present: Hon'ble Mr. I. J. Kapoor, Technical Member  
Hon'ble Mr. Justice N. K. Patil, Judicial Member**

**In the matter of:**

**M/s Akorn India Pvt. Ltd.**

**...Appellant(s)**

**Vs.**

**Himachal Pradesh Electricity Regulatory  
Commission & Anr.**

**...Respondent(s)**

Counsel for the Appellant(s) : Ms. Pratiksha Vij  
Mr. Ajay Vaidya

Counsel for the Respondent(s) : Mr. Anand K. Ganesan  
Ms. Parichita Chaudhury for R-1

Mr. Pradeep Misra  
Mr. Manoj Kr. Sharma for R-2

**ORDER**

At the request of learned counsel for the appellant, the matter is  
adjourned to **03.10.2018.**

**(Justice N. K. Patil)  
Judicial Member**

*ts/mk*

**(I.J. Kapoor)  
Technical Member**